

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 14101 of 2013 - DB

(Arising out of OIO-VAP-EXCUS-000-COM-046-13-14 dated 30/09/2013 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI)

Arora Fibers Ltd

.....Appellant

Survey No. 213, Govt. Industrial Estate, Phase-II, Piparia,
Silvassa
Dadra & Nagar Haveli

VERSUS

C.C.E. & S.T.-Vapi

.....Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat - 396191

APPEARANCE:

Shri Gervasis P. Thomas, Advocate appeared for the Appellant
Shri Prabhat K Rameshwaram, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 02.12.2022

DATE OF DECISION: 03.04.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 900 of 2012.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**